27 Written Answers

🛍 राजेश पायलेट: श्रीमन् , यद बात स**ही है** कि जब हैर्सास्ट पेक्ट बनामा गया था, तका को भागना इसरी थी, उस समय प्रान्त सरकारों को टेरोसिस्टों और दिस्टिंग फोरोंज से डील करने के लिए मह**्याल** बनाया गया था, लेकिन वह भावना उसनी सफल 🗰 📆 पाई। मैं इस बात से सहमत हूं कि करीब 67 इंग्रॉन लोग टाडा में अरेस्ट हुए जिनमें से 95 प्रतिशत जेल मर हधर उधर निकलने में सफल हो गए। गृह मंत्री जी ने होम सेकेटरी के लेवल पर बार बर को सटेट गर्क्सॉन्टस को लिखा और जब 1993 में इमने ऐक्ट को अमेंड करने के लिए कहा दो गृह मंत्री जी ने उनको कहा कि ऐसा मुव हो जिससे इस पर सख्ती होकर ऐकाईटेक्टिंटी आए और सुप्रीम कोर्ट ने जजमेंट दिया, उसके बाद रेज्यू कमेटी बने, चीफ सेक्रेटरी, होम सेक्रेटरी और आर्ड्स्सी-पुलिस की और इसके बाद ही चार्जशीट फाइल हो। सरकार इससे चिंतित है। जो भी मुख्य मंत्री जी से बात हई है जिस लेवल पर....

श्री चतुरानन मिश्रः मेरे मेन म्वेश्वन का जवान् महीं दे रहे है।

भी राजेश पायलटः मैं उसी पर आ रहा हूं....

भी खतुरानन मिश्रः घड़ी की तरफ देखिए टाइम खल ले रक्ष है।

भी राजेश पायलटः मैं मड़ी की बरफ देख कर ही बता रहा है।

भी चतुरानन मिश्र: जितने भी केसेज हुए हैं उनको आप रेव्यू करने के लिए ह्यूमन राइट्स कमीलन को देंगे?

भी राजेश पायलट: सरकार इस बात के लिए पूरी चिंतित है और हर प्रांत की सरकार से यह कहा है कि जो भावना सरकार की टाढा को लाने के वक्त थी अगर वह भावना इसमें नहीं आ रही है, उस तरीके से इसका यूज नहीं हो रहा है जिस भावना से पार्लिबामेंट ने स्टेट ग्वर्नमेंट्स को अधोरिटी दी थी, बल्कि कई सोलेंग से पह प्रोपोजल आया है कि टाडा को रिपील किया जाए। स्टेट गनवीमेंट की तरफ से भी आया है परफज सर्थ नहीं हो रहा है तो वह भी सरकार कंसीडर कर रही है। मई, 1995 में इसकी मियाद पूरी हो रही है। अगर उस समय यह महसूस हुआ इसका वह परफज सर्व नहीं हो रही है तो वह ऑफ्लन भी सरकार के साकने है। सरकार सोनों से पॉलटिकल पार्टीज से बात करके पार्टिप्रजेंद्र के सामन आवंगी और इस फेक्टर को कंसीडर कर के रोडी यह बात सही है कि स्टेट गनवीनेंट्स उस आवन्ता से कंसोको यूटीलाइन नहीं कर रही है। जो फिंगर्स आपने राजस्थान की दी यह कोई ज़सत है। करीन 400 आदमी राजस्थान में अरेस्ट है, 10 इजार महीं है।

भी चतुरानन मिन्नः 17 इजार है।

असे रत्नीक चाचलवः मुझे वह फिगर मिली है सरकार से। जो भोव हैं उसमें ज्यादातर नार्थ-ईस्ट, पंजाब, महाराष्ट्र आदि के नाम ज्यादा है। (व्यवधान)

MR. CHAIRMAN. Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Agreement between Bharat Petroleum and Shell International

*725. SHRI DIPANKAR MUKHERJEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the salient features of the terms and conditions of the protocol signed between Bharat Petroleum Corporation and Shell International for blending and marketing of Shell Lubricants in India;

(b) whether the initial blending of Shell branded Lubricants will be carried out at BPC's facilities, if so, by when the joint venture company would set up its own blending plants; and

(c) what would be the future of the existing blending plants of the Bharat Petroleum Corporation including its manpower?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) This salient features of the agreement between Bharat Petroleum Corporation Ltd. (BPC) and shell Overseas Investments B.V. (Shell), for blending and marketing of shell-branded lubricants in India, are:

> (i)BPC and Shell will set up a . Joint Venture Company (JVC) in India, with 49% equity participation by BPC and 31%

by Shell (or one of its Affiliates) and the main activity of the JVC will be related to the blending and marketing of Shell-branded lubricants with technology to be provided by Shell.

- (ii) The Authorised and Paid-up Capital of the proposed JVC will be Rs. 130 crores and Rs. 32.50 crores respectively. Shell will subscribe to their portion of equity in foreign exchange.
- (iii) Shell, through its wholly owned subsidiary, Shell International Petroleum Company, will provide to the JVC the latest technology on blending, handling formulation, and distribution of lubricants; design, construction and operation of lubricants blending plants; training of employees; relevant technical services in support of lubricants business; latest developments on R & D of lubricants their and formulations, etc.
- (iv) Initially, the JVC will blend its Shell-branded range of lubricants BPC's blending at plant at Wadibunder, Bombay, commercially on payment of negotiated fee to BPC. This arrangement will continue till such time that the JVC is able to put up its own blending pliiiil(s).
- (v) BPC will provide its network of depots and retail outlets for storage, distribution and sale of the JVC products, for which the JVC will pay suitable compensation to BPC.

(b) The initial blending of Shellbranded lubricants will be carried out at BPC's blending plant at Wadibunder, Bombay. It is anticipated that the JVC will have its first blending plant by 1996. (c) BPC's existing blending plant would continue to blend BPC's range of automotive and industrial lubricants.

Recruitment of Cooks and Waiter* during Haj Pilgrimages

*726. SHRI SATISH PRADHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that Shipping Corporation is engaging cooks and waiters on "Nicobar" during the Haj pilgrimages;

(b) whether it is also a fact that such employees are recruited only on the recommendations from particular agents;

(c) whether it is a fact that these casual employees are not subjected to routine medical examination such as Xray and pathology tests; and

(d) if so, the reasons therefor and remedial action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes Sir.

(b) No Sir.

(c) The employees recruited for this purpose are subjected to medical examination, like any other seamen, by the medical department of Shipping Corporation of India.

(d) Does not arise.

Exploration for Crude Oil on the North Bank of River Brahmaputra by Oil India Limited

*727. SHRI V. NARAYANASAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Oil India Limited has drawn up a massive plan to commence exploratory drilling on the north bank of river Brahmaputra and a new discovery of crude oil was made in Upper Assam where production has already commenced; and

(b) if so, what is the estimated quantum of crude oil expected to be